

ANNEXURE 7

Name of the Corporate Debtor: CEMA Electric Lighting Products India Private Limited

Date of commencement of CIRP: Feb 14, 2025

LIST OF CREDITORS AS ON : 5th May 2025

Amount in IN

List of Operational Creditors (Government Dues)

Sl.No	Details of Claimant		Details of claim received		Details of Claims admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable				
1	Income Tax Department, Ch-34		27.02.25	65,24,047	65,24,047	Income Tax	No	0.46	NO	NO		Provisionally admitted
2	Asst Commissioner - PF, Vatwa	Gujarat		1,00,31,466	1,00,31,466	Employees Provident Fund	No	0.71				Provisionally admitted
3	Sales Tax Officer, Unit No48, Nadiad	Gujarat		2,74,475	2,74,475	VAT	No	0.02	No	No		Provisionally admitted
	Grand Total			1,68,29,988	1,68,29,988			1.19				

Approved in 3rd CoC Meeting dated 12th May 2025

T R RAVICHANDRAN

INTERIM RESOLUTION PROFESSIONAL

CEMA Electric Lighting Products India Private Limited

IBBI/IPA-002/IP-N00241/2017-2018/10692

AFA Valid till 31.12.2025

